

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairman**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H. Jung, Member**

Petition No. 9/2003

In the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from January 2001 to July 2001.

Petition No. 10/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from December 1994 to September 1996

Petition No 11/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from October to December 2000 and March-April 2002

Petition No.12/2003

And in the matter of

Payment of outstanding dues by APTRANSCO to GRIDCO for the period from September to December 2001

And in the matter of

GRID CORPORATION OF ORISSA LTD.	PETITIONER
Vs		
TRANSMISSION CORPORATION OF ANDHRA PRADESH & OTHERS	RESPONDENTS

The following were present:

1. Shri R.K. Mehta, Advocate, GRIDCO
2. Ms. M. Sarada, Advocate, GRIDCO
3. Ms Suman Kukrety, Advocate, GRIDCO

4. Shri U.K. Tyagi, DGM, PGCIL
5. Shri N. Sree Ramachandra Murthy, APTRANSCO
6. Shri G.V. Narayan, APTRANSCO

ORDER
(DATE OF HEARING: 21.4.2005)

At their instance, the parties were allowed time to mutually discuss and settle the question of payment of outstanding dues. An affidavit has been filed on behalf of the petitioner placing on record minutes of a meeting held on 11.4.2005 between Principal Secretaries of Department of Energy of the concerned states and also CMD of the petitioner and Joint MD of the respondent, APTRANSCO. The representatives of the parties are to meet again by 15.5.2005 to examine further details of the claims made in these petitions.

2. In view of the above developments, a request has been made for adjournment. Accordingly, these petitions be listed for further directions on 12th July 2005. Even though the petitions have been pending for a period over two years, we have allowed adjournment with the hope that some tangible results will be achieved when the matter is taken up on the next date.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 21st April, 2005